

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. I.A. 4239/2023, I.A. 3511/2023,
I.A. 142/2023, I.A. 1161/2022
IN C.P.(IB)4359(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Mrs. Bhanu Navin Nisar
V/s.
M/s. Vijay Group Realty LLP

Appearance

For Applicant: Mr. Mustafa Doctor, Senior Counsel along with Ms. Aparna Wagle and Mr. Kartik Pandey Advocates in IA No. 1161 o 2022 for ARCIL. & Adv. Salomi Kalwade i/b Meraki Chambers in I.A. 3511/2023.

For Respondent: - CA Ankit Pitti on behalf of Respondent in I.A. 142/2023.

For RP : Adv. Nausher Kohli i/b Adv. Ajinkya Kurdukar in I.A.1161/2022. Adv. Ajinkya Kurdukar for IA 4239/2023, 3511/2023, 142/2023 for Resolution Professional, above all counsels are present through VC.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1161/2022

Heard the arguments at some length, arguments to be continued. List for hearing on **01.05.2024**.

I.A. 4239/2023

List on **01.04.2024.**

I.A. 3511/2023 & I.A. 142/2023

List on **22.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)